

Annexure-3														
Name of the Corporate Debtor:Attivo Economic Zone (Kolkata) Private Limited; Date of Commencement of CIRP: 19.03.2026; List of Creditors (Version 2) as on: 23.07.2026														
List of secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting share in CoC					
1	SREI Equipment Finance Limited	03.04.2026	3,70,25,74,724.00	3,70,25,74,724.00	Secured	3,70,25,74,724.00		No	100.000%	0	0	0	-	
	TOTAL		3,70,25,74,724.00	3,70,25,74,724.00		3,70,25,74,724.00	0.00		100.000%				-	
*Note : Amount of claim admitted is subject to revision/further verification on subsequent receipt of further information/ details/records														

Srei Equipment Finance Limited
Srei Equipment Finance Limited : Details of security are as below: Primary Security: (A)Assets as per MCA ROC Charge Form -CHG-1 and DOH (B) Demand Promissory Note for the principal and the Interest payments/ repayment and other monies in relation to the loan Facility, (C) First Charge on immovable assets acquired for the purpose of the project both present and future to the satisfaction of SREI by way of equitable mortgage. Collateral Security : land measuring 133.3219 acres situated at Mouza Baladmara , kalsibhanga & Suknibasa PS Jhargram , District Psachim Mednipur , WestBengal. Personal Guarantee executed by: NIL